

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 402**

**TO BE ANSWERED ON THE 3RD DECEMBER, 2025/ AGRAHAYANA 12, 1947
(SAKA)**

DEVASTATION CAUSED BY CYCLONE MONTHA

402. SHRI GOLLA BABURAO:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government is aware that severe Cyclone Montha caused torrential rains, particularly in coastal Andhra Pradesh in October, 2025, resulting in loss of standing crops in nearly 50,000 hectares, 1.4 lakh horticulture crops, damaged roads and buildings, transmission lines and rendered tens of thousands homeless;

(b) whether Government of Andhra Pradesh has revised estimate of damage to ₹6,384 crores and sought ₹900 crores as immediate relief;

(c) whether an 8-Member Central Team visited Andhra Pradesh to assess damage; and

(d) if so, the recommendations made by the Team and what help Government has given to Andhra Pradesh for relief and rehabilitation works details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (d): Yes Sir. As per the memorandum submitted by the Government of Andhra Pradesh, 1.61 lakh hectare agriculture and 6250 hectares horticulture cropped areas have been reported to be affected due to the Cyclone 'Montha', where crop loss is 33% & above. However, the State

Government of Andhra Pradesh had estimated total damage of Rs. 6355.60 crore in their memorandum, and out of this an amount of Rs. 902 crore sought from NDRF to immediate relief.

There are institutional mechanisms at the National and State level for effective management of natural disasters in the country. As per the National Policy on Disaster Management, the primary responsibility for disaster management rests with the State Governments concerned. Central Government extends all possible logistics and financial supports to the States to supplement their efforts to meet the situation effectively. The State Governments undertake assessment of damage and provide financial relief in the wake of natural disasters, including cyclone from the State Disaster Response Fund (SDRF) already placed at their disposal. Additional financial assistance is extended from the National Disaster Response Fund (NDRF) by following the laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). Financial assistance under SDRF/ NDRF in the wake of natural disasters is by way of relief and not for compensation of loss claimed.

In order to support the affected people of the State, an amount of Rs. 1449.60 crore (Rs. 1088 crore Central Share + 361.60 crore State share) has

been allocated to the State Government of Andhra Pradesh for the financial year 2025-26 under SDRF. The first installment of Rs. 544.00 crore of Central share was released to the State Government on 27.11.2025. In addition, the State Government has reported an opening balance of Rs. 3,159.52 crore in its SDRF account as on 1st April, 2025.

In the instant cases, even before the receipt of a memorandum from State Government of Andhra Pradesh, an IMCT was constituted by the Ministry of Home Affairs (MHA), which visited the cyclone 'Montha' affected areas of the State from 10th to 11th November 2025 for assessment of damages. Upon receipt of report from the IMCT, further financial assistance under NDRF is considered as per laid down procedure.
